

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 112/9/HDB/2018
NAME OF THE COMPANY	South Power Distribution Company of Telangana Ltd
NAME OF THE PETITIONER(S)	Sarda Metal & Alloys Ltd
NAME OF THE RESPONDENT(S)	South Power Distribution Company of Telangana Ltd & Another
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Advocate for Petitioner	vikram@culawchambers.com 9949901616	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.P.Vikram, Learned counsel for the Petitioner;
 Permitted to take personal notice to the Respondent.
 Post the case on 07.03.2018.


 Member (T)


 Member (J)